

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 10.07.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	M.C.15052/2020	D.N.N.	M.M.
2	M.C.15097/2020	Haseen Taj	
3	M.C. 15099/2020	Srinivasa M.	
4	M.A.15068/2019	Vanithadevi	H.D.
5	M.A.15106/2019	Prassanna B.R.	N.K.
6	R.A.15001/2020	A. Muniraja	
7	R.A.15010/2019	Rajanna M.	
8	M.A.15009/2020	R. Raja	K.D.P.
9	M.A.15010/2020	N. Ramesh	
10	R.A.15018/2020	V.B.Shivashankar	
AFTERNOON SESSION			
1	M.A.15024/2019	K.L. Prabhakar	V.H.
2	M.A.15025/2019	T.K.R.	M.C.S.
3	M.A. 15091/2019	R.T.N.	M.R.
4	R.A.15022/2019	P. Saravana	N.M.M.
5	CrI.Misc.15084/2020	Venkata Reddy C.L.	P.P.
Judgment \ Orders			
6	R.A.15045/2017	B.M. Ramanna	
7	M.A.15074/2019	R.T.N.	
8	M.A.15001/2020	Devaraja B.A.	
9	M.A.15002/2020	Devaraja B.A.	
10	CrI.Misc.15083/2020	M.H. Chabbi	P.P.

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 10-07-2020.

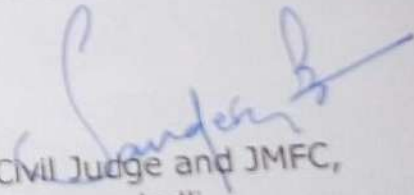
MORNING SESSION (HEARING)	
Case No.	Plaintiff/Defendants Name
1. O.S. 928/08	Munishamappa V/s Yellappa
2. O.S. 460/18	C.Munegowda V/s Muralidhar M.Gurappa
3. O.S. 841/19	Papanna V/s Munichikkamma
4. Ex. 18/16	Marappa alias Motappa since dead by his LRs V/s Munishamappa since dead by his LRs
5. O.S. 800/13	Sridhar V/s Adilakshmi
6. O.S. 366/20	Krishnappa V/s Thimmarayappa
7. O.S. 199/06	Narayanappa V/s Munishamappa
8. O.S. 906/19	Ravi V/s Rukminiyamma
9. O.S. 466/16	Chanchal V/s Nagaraj
10. O.S. 718/14	
AFTERNOON SESSION (Hearing)	
11. O.S. 886/19	Bhagyamma V/s Munichikkamma
12. O.S. 332/30	N.Veeranna V/s R.Sathyanaryana Raju
13. O.S. 471/18	Kempamma V/s Munithayamma
14. O.S. 492/16	Lokesh V/s Manjulamma
15. O.S. 326/20	M.Srinivas V/s Muthappa
New Suits (Parties Name)	
16. O.S. 444/20	Shruthi V/s Munivenkatappa
17. O.S. 446/20	Shanthamma V/s Muninarayanappa
18. O.S. 448/20	Bhujendra V/s Muniraju
19. O.S. 452/20	Jyothi V/s Jagannath Raju
20. O.S. 457/20	Balaraj. B V/s Srinivasa

(PATIL HARISH RANGANAGOWDA)
I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 10-07-2020

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. O.S.253/2020 2. O.S.181/2020 3. O.S.133/2020 <u>CRIMINAL</u> 4. C.C.2979/2020 5. C.C.3472/2020	<u>HEARING</u> 1. Cmis.119/2020 2. C.C.2520/2019 <u>ORDERS</u> 3.O.S.307/2008 4.O.S.21/2010


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 29-06-2020 issued by the Hon'ble High Court of Karnataka.